


ORDER

Since Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, and Sh. Vinay Kakran Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, have tested COVID-19 positive on 06.11.2020, therefore, the urgent civil and criminal work of the Court of Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, and Sh. Vinay Kakran, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, for today i.e. 06.11.2020 (second-half) shall be attended by Ms. Harsha Sharma, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, at Sonipat.

A copy of this order be uploaded on the official website of this office.

All concerned be informed accordingly.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 106-11-2020

Endst. No. 8412 / Dated 6/11/20 /

Copy forwarded to:-

1. Civil Judge (Senior Division), Sonipat;
2. Sh. Vinay Kakran, Judicial Magistrate First Class, Sonipat;
3. Ms. Harsha Sharma, Judicial Magistrate First Class, Sonipat;
4. Ms. Jogindri, Sub Divisional Judicial Magistrate, Kharkhoda;
5. Presidents, Bar Association, Sonipat and Kharkhoda;
6. Superintendent Grade-II (Judicial) of this office;
7. Computer Clerk/System Officer of this office, for information and necessary action.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 106-11-2020